

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202
CP(IB)/290(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Rishabh Infra Through Hari Mohan Gupta
V/s
Sadbhav Engineering limited

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Karan Gandhi, Adv. a.w Mr. Rishabh Singh, Adv.
For the Respondent : Mr. Ravi Pahwa, Adv.

ORDER

Heard Ld. Counsel for the applicant and respondent. Ld. Counsel for the respondent has filed written submissions.

Ld. Counsel for the applicant is directed to file written submissions not more than two to three pages by 13.05.2024.

List for only filing written submissions of the applicant on 13.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)